

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P. (C) .TMP No.299 OF 2020

PETITIONER:

- 1.GEORGEKUTTY, POLACHIRA HOUSE,  
NALUKODI P.O, PAIPPAD, KOTTAYAM DISTRICT-PIN- 686 548  
(OWNER OF JCB BEARING REGISTRATION NO: KL-05-V-826)
- 2.REHIYANATH SALI, PUTHUPPARAMBIL HOUSE,  
PERUMPANACHY P.O, CHANGANASSERY,  
KOTTAYAM DISTRICT- PIN- 686 536  
(OWNER OF TIPPER LORRY BEARING  
REGISTRATION NO: KL-33-C- 9066)

BY ADV T P PRADEEP

RESPONDENTS:

- 1.THE GEOLOGIST  
DISTRICT OFFICE, DEPARTMENT OF MINING & GEOLOGY ,  
CIVIL STATION, KOTTAYAM , PIN - 686 002
- 2.THE DISTRICT COLLECTOR,  
COLLECTORATE, KOTTAYAM PIN - 686 002
- 3.INSPECTOR OF POLICE,  
THRIKKODITHANAM POLICE STATION, THRIKKODITHANAM P.O,  
KOTTAYAM PIN- 686 104

BY GOVERNMENT PLEADER SMT. B.VINITHA

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 05.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**ORDER**

~~~~~

***Dated this the 5<sup>th</sup> day of May, 2020***

The learned Government Pleader to get instructions.

Post on 08.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

ncd

**APPENDIX**

**PETITIONER'S EXHIBITS**

- Ext P1:** True copy of Relevant pages of R.C book of JCB  
bearing registration No KL-05-V-826
- Ext P2:** True copy of Relevant pages of R.C book of Tipper  
Lorry bearing registration No KL-33-C-9066
- Ext P3:** True copy of the Seizure Mahazar dated 06.03.2020
- Ext P4:** True copy of the compounding petition dated  
29.04.2020